

FORM NO. XI
[See Rule 87]

CERTIFICATE OF DISCHARGE

Certified thatappeared before this Tribunal as a witness/in/ No.of 20....., on behalf of the appellant/petitioner/respondent/as Court witness on thisday of200..... and that he was relieved aton..... He was paid/not paid any T.A. and D.A./Batta of Rs.....

Date :
(Seal of the Tribunal)

Signature of the Registrar